

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. M.P. No. 1007 of 2020**

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Indra Deo Prasad Singh & Others ... **Petitioners**  
**-versus-**  
The State of Jharkhand & Another ... **Opposite Parties**  
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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN  
THROUGH VIDEO CONFERENCING**

**3/ 10.09.2020** The Office has pointed out a defect that the Oath Commissioner has not put oath serial number.

The aforesaid defect cannot be ignored.

The defect should be removed by filing an appropriate application or by taking appropriate steps.

This case is adjourned for three weeks.

The Oath Commissioner should be cautious in future and should not commit this type of mistake.

**(Ananda Sen, J.)**